## <u>COURT-I</u>

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 241 OF 2018 & IA NO. 1196 OF 2018

Dated: 6<sup>th</sup> September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Gujarat Urja Vikas Nigam Limited Versus				Appellant(s)
M/s. Adani Power (Mundra) Limited & Anr.				Respondent(s)
Counsel for the Appellant(s)	:	Ms. Ranjitha Ramac Ms. Poorva Saigal Mr. Pulkit Agrwal	handra	n
Counsel for the Respondent(s)	:	Mr. Amit Kapur Ms. Abiha Zaidi Ms. Apporva Saxena	a for R-	2

## <u>ORDER</u>

Issue notice on the appeal as well as on the IA No. 1196 of 2018 (Appln. for stay) to the Respondents returnable on 10.10.2018. Dasti, in addition, is permitted.

List the matter on 10.10.2018.

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson